

## SOMNATH TEMPLE

\*2080. **Shri Badshah Gupta:** Will the Minister of Education be pleased to state the amount of money spent so far on the repairs of the Somnath Temple?

**The Minister of Education and Natural Resources and Scientific Research (Maulana Azad):** The Government of India have incurred no expenditure on the repairs to the Somnath Temple.

## AMELIORATION OF FORMER CRIMINAL TRIBES

\*2081. **Shri Muniswamy:** (a) Will the Minister of Home Affairs be pleased to state the steps taken by the Central Government for the amelioration of the condition of the former criminal tribes?

(b) Is it a fact that a conference of representatives was held recently regarding this question?

(c) How is the grant of 30 lakhs of rupees for 1953-54 going to be spent?

**The Deputy Minister of Home Affairs (Shri Datar):** (a) to (c). A statement is laid on the Table of the House. [See Appendix XI, annexure No. 55.]

## GRANT TO CALCUTTA UNIVERSITY

\*2082. **Shri K. K. Basu:** Will the Minister of Education be pleased to state:

(a) whether Government have withdrawn or reduced the capital grant made to the Calcutta University; and

(b) if so, the reason therefor?

**The Minister of Education and Natural Resources and Scientific Research (Maulana Azad):** (a) and (b). No.

## HISTORY OF FREEDOM STRUGGLE IN INDIA

\*2083. **Shri Krishnacharya Joshi:** (a) Will the Minister of Education be pleased to state whether any meeting of the Committee appointed to write the History of Freedom Struggle in India was held recently?

(b) If so, what are the preliminary decisions arrived at?

**The Minister of Education and Natural Resources and Scientific Research (Maulana Azad):** (a) Yes.

(b) It was agreed that the History should be viewed as one integral movement and that in addition to the collection and sifting of material, action should be taken to prepare in 1953-54 a draft of the introductory portion tracing the background of the movement.

## MESSRS. HOPKINS AND WILLIAMS

1410. **Shri Matthen:** (a) Will the Minister of Natural Resources and Scientific Research be pleased to state what is the paid-up capital, Reserve fund, paid-up per share and the dividend paid during the last two years of Messrs. Hopkin and Williams?

(b) Will Government place on the Table of the House a copy of their latest balance sheet?

(c) What are the present status and function of the Company in relation to the mineral industry of Travancore-Cochin?

(d) Is the Company in possession of any licence from Government for dealing in the said mineral sands?

**The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya):** (a) to (d). The information required has been called for from the Government of Travancore-Cochin and will be laid on the Table of the House as soon as it is received.

## EX-SERVICEMEN'S POST-WAR RECONSTRUCTION FUND

1411. **Shri Bhakta Darshan:** (a) Will the Minister of Defence be pleased to refer to the reply given to Unstarred Question No. 180 asked on the 20th November, 1952 and state whether any further amount of money has been spent by the Government of Uttar Pradesh out of the Ex-servicemen's Post-war Reconstruction Fund up to the 31st of March, 1953?

(b) If so, what are the details of that expenditure?

(c) What was the unspent balance on that date under the Fund?

**The Deputy Minister of Defence (Shri Satish Chandra):** (a) to (c). The information is being collected and will be placed on the Table of the House.